

**HIGH COURT OF TRIPURA**  
**AGARTALA**

No.F.4(22)-HC/2023/2587

Dated, Agartala, the 16<sup>th</sup> January, 2023

**NOTIFICATION**

In exercise of powers conferred under Rule 26 of the High Court of Tripura Services (Appointment, Conditions of Service and Conduct) Rules, 2014 (as amended till date), the **Hon'ble Chief Justice (Acting)** has been pleased to promote **Shri Rajib Kr. Sengupta**, Assistant Registrar, High Court of Tripura to the post of **Deputy Registrar** (Group-A Gazetted), High Court of Tripura, Agartala temporarily in pay Level-19 of the Pay Matrix as per the Tripura State Civil Services (Revised Pay) (First Amendment) Rules, 2018 plus other allowances as admissible under the rules with effect from the date of his joining in the existing vacancy on relaxation of his requisite service experience in the post of Assistant Registrar.

Shri Sengupta will remain on officiating basis for a period of 2(two) years in terms of Rule 12 of the High Court of Tripura Services (Appointment, Conditions of Service and Conduct) Rules, 2014 (as amended).

Shri Sengupta after joining in the post of Deputy Registrar on promotion will be performing his present duties until further order(s).

By order,

Sd/-

**(V. Pandey)**

Registrar General

No.F.4(22)-HC/2023/2588-609

Dated, Agartala, the 16<sup>th</sup> January, 2023

**Copy to:-**

01. The Principal Secretary to Hon'ble the Chief Justice (Acting), High Court of Tripura, Agartala.
02. The Secretaries to the Hon'ble Judges, High Court of Tripura, Agartala.
03. The Accountant General, Tripura, Agartala.
04. The LR & Secretary, Law, Government of Tripura, Agartala.
05. The Director, Tripura Judicial Academy, High Court of Tripura, Agartala.
06. The Registrar (Vigilance), High Court of Tripura, Agartala.
07. The Registrar (Judicial), High Court of Tripura, Agartala.
08. The Secretary, High Court Legal Services Committee, High Court of Tripura, Agartala.
09. The Registrar (Admn., P&M), High Court of Tripura, Agartala.
10. The Joint Registrar, High Court of Tripura, Agartala.

11. All Deputy Registrars, High Court of Tripura, Agartala.
12. The Chief Librarian, High Court of Tripura, Agartala.
13. All Assistant Registrars, High Court of Tripura, Agartala.
14. The System Analyst, High Court of Tripura, Agartala for uploading the Notification in the official Website of the High Court of Tripura, Agartala.
15. The Treasury Officer, Treasury No.II, Agartala, West Tripura.
16. All Superintendents/Sr. Grade Translator/Court Officer, High Court of Tripura, Agartala.
17. The Publisher, Tripura Gazette, Tripura Govt. Press, Agartala for publication of the above Notification in the next issue of Tripura Gazette.
18. Cash Section, High Court of Tripura, Agartala.
19. Shri Rajib Kr. Sengupta, Assistant Registrar, High Court of Tripura, Agartala.
20. Personal file of the concerned employee.

**Registrar General**